

Annexure-7																					
Name of the Corporate Debtor			STARRH ALMOND KING PRIVATE LIMITED			Date of Commencement of CIRP			20.05.2020												
List of Creditors as on 29.01.2026																					
List of operational creditors (Government dues)																					
Sl.No	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any								
Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable														
1	Income Tax	Central	21.01.2026	80,10,079.00	80,10,079.00	Demand	No	26.36	0	0	0	0	Nil								
<b>Total</b>				<b>80,10,079.00</b>	<b>80,10,079.00</b>	-	-	<b>26.36</b>	-	-	-	-									

Murali Mohan Chevuturi  
 Interim Resolution Professional  
 IBBI/IPA-003/00307/2020-2021/13464

**In the matter of STARRH ALMOND KING PRIVATE LIMITED**

Date: 29.01.2026